

HIGH COURT OF JAMMU AND KASHMIR AT SINAGAR

To

The Principal District & Sessions Judge,
Anantnag / Bandipora / Baramulla / Bhaderwah(Doda)/
Budgam / Ganderbal / Jammu / Kathua /Kargil / Kishtwar/
Kulgam / Kupwara / Leh / Poonch / Pulwama / Rajouri/
Ramban / Reasi / Samba / Shopian / Srinagar and Udhampur.

No.:- 22106-29 → /Sts.

Dated: 31-08-2017.

Sub:- Computation of Judges strength of District Judiciary.

Sir,

Vide communication No. **4809/GS** dated **10-05-2017**, You were requested to furnish the information on the subject cited above.

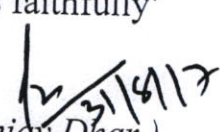
However, the information received is deficient and not as per the requirement. You are, therefore, requested to furnish the requisite information (Court-wise) of your District on the attached format.

The requisite information may be sent through email or Tele-Fax No. **0194-2506639** by or before **07-09-2017** positively.

The matter may be treated as **Most Urgent**.

Encl: One Leaf (Format).

Yours faithfully'


(Sanjay Dhar)

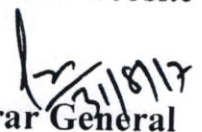
Registrar General

No.:- 22106-29 /Sts.

Dated: 31-08-2017.

Copy to:-

✓ Incharge NIC for uploading the same on the official website of the High Court.


Registrar General